Annexure-7

Name of the corporate debtor: M/s Mahajan Steel Furnace Private Limited; Date of commencement of liquidation: 20.04.2023; List of stakeholders as on: 29.05.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Name	Category	Detai	ls of		De	etails of claim admitted				Amount	Amou		1_	
		claim		The state of						_	S 3000			Remar
		re	ceived							(77-177)				ks, if
		Date	Amou	Amou	Notes	Amount	117h - 4h	A	lo/	conting	any	rejected	under	any
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NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NII.	NII.	NII	NIL
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